[Shri Santosh Bagrodia]

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ble. Otherwise, I can tell you, most of the people in the country are absolutely confused on this subject. If it was not a communal meeting, I would also like to know from them what kind of a meeting will be considered communal. If they allow this to continue, very soon, there will be a revolution in the country on Kashi and Mathura also. Similarly, I would also like to quote the second statement which Mr. Dalmia made in this meeting.

श्री डालमिया जी ने बताया कि काश्मीर की 370 धारा जैसी मांग पंजाब भी करने जा रहा है ग्रीर नई सरकार उसे देगी, ।

I would like to know if Mr. Dalmia has got internal information about this kind of proposal or this kind of demand from Punjab or from people living in Punjab and also that this Government is going to give similar facilities to the Punjab State. Thank you, Madam.

Reported tension between IPKF and Sri Lankan Army

SHRI V. NARAYANASAMY (Pondicherry): Madam, Duputy Chairman, with great pain and anguish, I would like to raise the issue of the confrontationist approach adopted by the Government of Sri Lanka on th) withdrawal of the IPKF forces from there. Madam, I would like to submit that the Sri Lanka i troops have started accusing the IPKF of various atrocities committed by the various terrorist organisations, as having been done by the IPKF. On December, 22nd, an American built helicopter was shot down at village Chetticulum near district Vavunya. The Sri Lankan forces have been accusing that the IPKF has been responsible for the said attack.

SHRI V. GOPALSAMY (Tamil Nadu): But the Sri Lankan Minister denied that.

SHRI V. NARAYANASAMY: I am raising the issue that

there is confrontationist approach adopted by tha Sri Lankan Government against the IPKF. Apart from that, Madam, some terrorist organisations have stopped the train which was going to Chetticulum, (Interruption). Madam, I do not want any interruption. Now, I find the DMK has become a* in the hands of Sri Lanka That I can very well say. (Interrup-) tion). Yes, I stand by it. (Interruption. Massacre is taking place. Tamils are being killed in Sri Lanka even today by the LTTE. The DMK people are keeping quiet. They are keeping silent because one of their. (Interruption).

THE DEPUTY CHAIRMAN: Please take your seats. I won't allow you to interrupt. (Interruptions).

SHRI V. NARYANASAMY: one of your members because has been killed.....(Interruptions).... you are keeping quiet. You are against the Tamils (Interruptions).

SHRI S. VIDUTHALAI VIR-UMBI (Tamil Nadu): The IPKF has functioned as ths KFIP. (Interruptions).

THE DEPUTY CHAIRMAN: Please take your seats. Sit down. I am on my legs. I must remind hon. Members very humbly that every Member has a right to make any statement. Just now a Member was speaking, that the Congress party was doing something to people. Another Member objected. I said he has a right to make a statement. Let the Government come out. You are not part of it. Are you a Minister? If you are not, then you don't speak. I won't allow you. (Interruptions)

◆Expunged, as ordered by the Chair.

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SHRI TINDIVANAM G VENKATRAMAN (Tamil Nadu): G. He used the word * should not go on record.

THE DEPUTY CHAIRMAN: If any unparliamentary word is going on the record, I assure hon. Members that I will remove- it. But please do not curtail the rights of Members to speak in this House. Otherwise, you will not be able to participate in discussions because you will accuse them and they will accuse you.

NARAYANASAMY: SHRIV. Madam, the train which was going to Chuttikulam was diverted to Anurathapura by some extremists and the Sri Lankan Government has accused the IPKF saying that the IPKF armed the Tamil National Army group and they assisted them in the process of removing the train from that direction. (Interruptions). Madam, I do not want any running commentary here. Apart from that, Madam, there was a clear-cut understanding that the Sri Lankan Foreign Minister did not want to talk to bureaucrats and the Army Generals and he has clearly said that he does not want to discuss the issue with cheap bureaucrats. That was the word used by him. Apart from that, when Shri Malhotra wanted time to talk to him on the message given by the Prime Minister, the present Prime Minister, to sort out the time-frame for the purpose of withdrawal of the. IPKF, he refused

to talk to him. He said he would not meet him and he wanted everything to be sent to him in writing. On the contrary, President Premadasa received our High Commissioner there and had a discussion with him and now, Madam, the' burning issue is the withdrawal of the IPKF which the previous Government has accepted. The saddest part is that the present Government has deputed the Chief Minister of Tamil Nadu, to as ordered by the Chair.

talk to the LTTE alone. (Interruptions). Madam, I stress ' the LTTE alone'. There are various groups. (Interruptions). Madam, I am making my point. He is getting agitated.... (Interruptions).

SHRI V. GOPALSAMY: This is a confrontation between the IPKF and the Sri Lankan Army. That is the subject-matter, He is going beyond the purview of the subjectmatter which has been permitted. I have every right to interrupt.

SHRI V. NARAYANASAMY:

Madam, my submission is, the present Government has not come up with a statement about the policy on SH Lanka.

> SHRI V. GOPALSAMY: It will come. Even Mr. Gujral...

> SHRI V. NARAYANASAMY: I think Mr. Gopalsamy has not become a Minister so far.

SHRI V. GOPALSAMY: He made a statement.

SHRIV. NARAYANASAMY:

The Minister can say that. He cannot depute to you the work of the Minister sitting there. Secondly, the other organisation which is involved in safeguarding the interests of the Tamils is...

SHRI V. GOPALSAMY: The quislings created by the thern Government.

SHRI V. NARAYANASAMY: I am ashamed to say that Gopalsamy is supporting the terrorist group LTTE...

SHRI V. GOPALSAMY: That is the liberation movement. They will provide security to the Tamils, not your quislings.

SHRI V. NARAYANASAMY: There is a massacre of Tamils going on in Sri Lanka, massacre of Tamils in northern Sri Lanka. Nobody can deny that fact. (Interruptions) He is asso[Shri V. Narayanasamy] elated with the cause of the LTTE group, the extremists in Sri Lanka...

Special

SHRI V. GOPALSAMY: They are there for the security of the Tamils in . 'Sri Lanka.

SHRI V. NARAYANASAMY: I demand of this Government to have discussions relating to... (Interruptions) What is this, Madam? What is this running commentary?

THE DEPUTY CHAIRMAN; Sometimes you also do it. So you tolerate

SHRI V. NARAYANASAMY: The other Tamil groups should also be involved for the purpose of settling the dispute. Se ondly the Chief Minister of Tamil Nadu who is interested in LTTE alone should not be allowed to hold talks. That is my main point. And the present national Government should submit a white paper in the situation in Sri Lanka. We are worried about the LTTE massacre of the Tamils in Sri Lanka.

THE DEPUTY CHAIRMAN: I agree that here in the House are two Tamil tigers who really are at loggerheads.

ALLOCATION FOR TIME FOR DIS-POSAL OF GOVERNMENT AND OTHER BUSINESS

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Madam Deputy Chairman, as decided at an informal meeting of Leaders with the Hon'ble Chairman today I have to announce that the following will be the order of business for today and the next two days:

Today 17-12-89. — (a) Discussion on the Motion of Thanks on the President's Address, after Special Mentions, up to 7. 30 P. M.;

(b) Statement on Indian Airlines —7. 30 P. M. to 8. 30 P. M. instead of at 6. 00 P. M. as listed in today's Order Paper.

- 28-12-89. —(a) Continuation of Discussion on the Motion of Thanks on the President's Address—12 Noon to 4.00 PM;
- (b) Discussion on the Appropriation (No. 6) Bill relating to Supplementary Demands—4. 00 P. M, to 5. 00 P. M.
- Ce) Discussion on the Representation of the People (Amendment) Bill—5. 00 P. M. to 6. 00 P. M.
- (d) Discussion on Bofors—6. 00 P. M. to 7. 30 P. M.
- 29-12-89. —(a) Prime Minister's reply and voting on the Motion of Thanks on the President's Address—12 Noon to 1 30 P. M.
- (b) Private Members Resolutions —2. 30 P. M, to 5. 00 P. M.
- (c) Short Duration Discussion on the Economic Situation—5. 00 PM onwards

THE DEPUTY CHAIRMAN: I hope everybody will abide by it. Now let us go fast with the rest of Special Mentions because We are already late.

SPECIAL MENTION—(Contd.)

Demand for conversion of Mirage-Marmugao Railway line from Metre Gauge into Broad Gauge

SHRi **JOHN** F. FERNANDES (Goa): Madam Deputy Chairman, thank you for permitting me to make my Special Mention, Mormugao Harbour in Goa is one oi the major seaports on the western coast, it has recently developed, been expanded and mechanised by spending crores of rupees from the public exchequer. The main export from this port has been iron ore from Goa to Japan. Of late there is a recession in this industry in export because Japan has opted to import iron ore from Australia and Brazil. And as such there is apprehension that this port will face some financial crisis. The only way to save this port from the financial crisis